

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1144/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Augusta Consultants & Advisors Pvt.Ltd.
V/s.
Maitreyi Capital Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Mayur Shetty, 2 i/b Rajani Associates.		<i>Shetty</i>
	Archan Shah.		

Vikram Kamath - i/b Kochhar & Co
for Respondents

But

ORDER
TCP 1144/I&BC/NCLT/MB/MAH/2017

For want of time, adjourned to **23.08.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

22.08.2017
ug

Sd/-

M.K. SHRAWAT
Member (Judicial)